

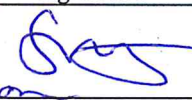
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.134/230/HDB/2017
NAME OF THE COMPANY	Bioserve Biotechnologies (India) Pvt Ltd
NAME OF THE TRANSFEROR	
NAME OF THE TRANSFEREE	Bioserve Biotechnologies (India) Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	900666072 Sangam.naresh@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard, Mr.Naresh Kumar Sangam, the Learned Counsel for the Petitioner.

Can The Petitioner is permitted to take notice to all Statutory Authorities and cause public announcement in accordance with the Rules. Post the case for final hearing on 30-11-2017.

Case is posted to 30-11-2017.


Member (T)


Member (J)

pc